

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.11.2020 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 2615 of 2020 in Comp. App. (AT) (Ins) No. 1259 of 2019	Gautam Singhania Vs. Loyal Scaffolding Pvt. Ltd.	Sushil Kumar Kabra	Suresh B-R1 Rahul Kr.-(IRP)

For Admission (Fresh Cases)

2.	Contempt Case (AT) No. 30 of 2020 in Comp. App. (AT) (Ins) No. 1259 of 2019	Loyal Scaffolding Pvt. Ltd. Vs. Goyala Infra Projects Pvt. Ltd. & Ors.	Sushil Kumar Kabra	
3.	Comp. App. (AT) (Ins) No. 980 of 2020	Narinder Bhushan Aggarwal Vs. Little Bee International Pvt. Ltd & Anr.	Vineeta Singh Rathore	
4.	Comp. App. (AT) (Ins) No. 981 of 2020	Kedrion Biopharma INC. Vs. Wizaman Impex Pvt. Ltd.	Gunjan Sinha Jain	
5.	Comp. App. (AT) (Ins) No. 982 of 2020	Sudhir Narayanrao Modak & Ors. Vs. SMS Paryavaran Ltd. & Ors.	Aditya Dewan	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 777 of 2020	Greotech Telecom Technologies Pvt. Ltd. Through Ex-Director Mukul Agarwal Vs. Royale Resinex Pvt. Ltd.	Arun Srivastava	Bharat Arora-R1 Manish Kr. Agarwal-IRP R. K. Gupta-IRP
7.	Comp. App. (AT) (Ins) No. 835 of 2020	The Alternate Fuels Vs. JBF Petrochemicals Ltd.	Abhishek Baid	Shiv Kumar Suri

8.	Comp. App (AT) (Ins) No. 883 of 2020	Sri Gomathi Energy Pvt. Ltd. Vs. L.K. Sivaramakrishnan	Divya Roy	Chitranshul A. Sinha
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For Hearing

9.	Comp. App. (AT) (Ins) No.98 of 2019	Next Education India Pvt. Ltd. Vs. K12 Techno Services Pvt. Ltd.	Kumar Sudeep	Anand Sanjay M. Nuli
10.	Comp. App. (AT) (Ins) No. 394 of 2020	Dhanlaxmi Bank Vs. Royal Splendour Developers Pvt. Ltd. & Ors.	Sujoy Chatterjee	Kavitha Surana-R1 & R2 K. V. Jagdishvaran- R3
11.	Comp. App. (AT) (Ins) No. 416 of 2020	Gulabchand Jain Vs. Punjab national Bank & Anr.	Rajesh Bohra	Atul Sharma Shivanshu-R1 R.D. Choudhary-R2
12.	Comp. App. (AT) (Ins) No. 511 of 2020	R. K. Associates & Hoteliers Pvt. Ltd. Vs. BW Businessworld Media Pvt. Ltd. Through its Managing Director	Gagan Gupta	Sudhanshu S. Pandey
13.	Comp. App. (AT) (Ins) No. 584 of 2020	Andhra Pradesh State Financial Corporation VS. Kalptaru Steel Rolling Mills Ltd. & Anr.	Gautam Singh	Anoop Prakash Awasthi-R1 Avinash Mohapatra- R2
14.	Comp. App. (AT) (Ins) No. 648 of 2020	Pankaj Mahajan Resolution Professional NS Papers Ltd. Vs. Fimakem India Ltd.	Sumit Shukla	Sushant Mahajan

02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Hearing

15.	Comp. App. (AT) (Ins) No. 274 of 2020 Part Heard	Amit Bharana Vs. Gian Chand Narang Resolution Professional for Apex Buildsys Ltd. With	Apoorv Agarwal	Abhishek Anand-R1
16.	Comp. App. (AT) (Ins) No. 291 of 2020 Part Heard	Nitin Sharma Vs. Gian Chand Narang Resolution Professional for Apex Buidsys Ltd.	Apporv Agarwal	Abhishek Anand

17.	Comp. App. (AT) (Ins) No. 785 of 2020 Part Heard	Dheeraj Wadhawan Vs. The Administrator Dewan Housing Finance Corporation Ltd.	Mahesh Agarwal	Liz Mathew Rohan Rahadhyaksha
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**